

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

C.P. (IB)/33(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **KATALINE INFRA-PRODUCTS PRIVATE**
 LIMITED V/s ROADWAY SOLUTIONS
 INDIA INFRA LIMITED

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/33(MB)2024

- 1) Mr. Rishabh Dua, Ld. Counsel for the Operational Creditor and Mr. Tapan Radkar, Ld. Counsel for the Corporate Debtor are present.
- 2) Ld. Counsel for the Operational Creditor seeks some time to proceed further in the matter contending that the Arguing Counsel is not available today.
- 3) At request, stand over to 16.07.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare